## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:4468 ANSWERED ON:04.08.2009 SEASONAL BAN ON FISHING Gandhi Smt. Maneka Sanjay;Panda Shri Baijayant;Satpathy Shri Tathagata

## Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government proposes to impose a seasonal ban on fishing in the country;

(b) if so, the details thereof and the reasons therefor, State-wise;

(c) whether the Government has taken any steps to mitigate the adverse impact on the livelihood of the fishermen consequent to such ban; and

(d) if so, the details thereof?

## Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): Yes Madam. Ministry of Agriculture, government of India imposes uniform fishing ban every year by all fishing vessels in the Indian Exclusive Economic Zone (EEZ) beyond territorial waters on the East Coast including Andaman Nicobar Islands and West Coast including Lakshadweep Islands for the period mentioned below:

East coast- from 15th April to 15th June (both days inclusive) [62 days] West coast-from 15th June to 31st July (both days inclusive) [47 days]

Besides, all coastal States also impose fishing ban in their terriotial waters. Similarly seasonal fishing ban is also imposed by the State Governments on inland capture fisheries. The period of ban varies from State to State as per the climate conditions. The fishing ban is imposed for conservation and effective management of fisheries resources.

(c)&(d): Yes, Madam. The Government through the Centrally Sponsored Scheme `National Scheme of Welfare of Fishermen` provides financial assistance of Rs. 600/- per months for three months to the fishers during the ban period.